

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

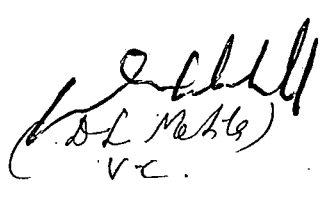
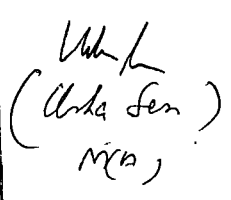
Application No. MA 471/94 of 199
CA 613/93

Applicant(s) K.C. Mishra

Respondent(s) Govt.

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>22.9.94</u>	None present on behalf of the parties. MA has been moved that 3 months' time may be granted to implement the order dated 25.4.94 passed in CA 613/93. One month's time is allowed from the date of filing of this application i.e. the order should be complied with on or before 12.10.94. MA stands disposed of accordingly.  (J. L. Mehta) V.C.  (Usha Sen) M.A. <u>App. set in the</u> <u>app. 12.10.94</u> <u>and 5807/5808</u> <u>and 345/94</u>

प्राप्त हुआ है
 02.10.94
 जयपुर, राजस्थान

J. L. Mehta
 Advocate

प्राप्त हुआ है
 02.10.94
 जयपुर, राजस्थान